Annexure 9

Date of Preparation : 10.06.2023

NOMENTIA INDIA PRIVATE LIMITED

Voluntary Liquidation Commencement Date (VLCD): 28.04.2023.

LIST OF SHAKEHOLDERS AS ON VLCD

List of Other Creditors (Other Than Financial Creditors and Operational Creditors)

S. No.	Name of Stakeholder	Identification No.	Details of Claims Received		Details of Claims Admitted					Amount of Contingent Claims	Amount of Any Mutual Dues, that may be Set- off	Amount of Claim Not Admitted	Amount of Claim Under-Verification	Remarks, if any	Bank Details				
			Date of Receipt of Claims	Total Amount Claimed	Total Amount of Claim Admitted	Nature of Claim (Secured/ Unsecured/ Contingent)	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?						Bank Name	Branch	Name of Account Holder	Account No.	SWIFT Code
1	Nomentia Oy, Shareholder having 99.99% equity shares	2855557-7	26-05-23	99.99% share holding with 10,999 equity shares. Claim for amount as per final distribution of proceeds	Rs. 67,06,729/- as per audited BS for FY 2022-23	unsecured	Nil	Nil	Yes.	Nil	Nil	Nil	Nil	Claim by Shareholder	Nordea Bank Abp	--	Nomentia Oy	FI77 1331	NDEAFIHH
2	Nomentia Holding Oy. Shareholder having 0.01% equity shares	3116264-3	26-05-23	0.01% share holding with 1 equity share. Claim for amount as per final distribution of proceeds	Rs. 671/- as per audited BS for FY 2022-23	unsecured	Nil	Nil	Yes.	Nil	Nil	Nil	Nil	Claim by Shareholder	Nordea Bank Abp	--	Nomentia Holding Oy	FI03 1331	NDEAFIHH
	Total	-	-	-	**6,707,400**		-	-		-	-	-	-	-	-	-	-	-	-

JAGDISH SINGH NAIN
IBBI/IPA-003/
IP-N00187/
2018-2019/
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INSOLVENCY PROFESSIONAL